GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 929 TO BE ANSWERED ON 22.11.2019

Kyoto Protocol

929. SHRI RAJAN VICHARE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether India and China have jointly urged rich nations to ratify the second commitment period of the Kyoto Protocol (2013-2020) guiding their climate action for next three years by June 2020 to build trust in the multilateral process; and
- (b) if so, the details and facts thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) and (b): India participated in the 29th Ministerial meeting of the BASIC (Brazil, South Africa, India, and China) countries on Climate Change held in Beijing, China on 25th -26th October 2019. The meeting was attended by all member states including India and China.

At the conclusion of the meeting, the BASIC group underscored Kyoto Protocol as a significant milestone in the multilateral climate process. The group urged Parties, that have not yet ratified the Doha Amendment (second commitment period) to do so as soon as possible, striving for its prompt entry into force before the 25th Conference of Parties to the United Nations Framework Convention on Climate Change (UNFCCC).

The Group also urged developed countries to take urgent actions to close the gaps, including revisiting their targets on mitigation under the UNFCCC and the Kyoto Protocol, and fulfilling their commitments of providing support to developing countries.
